

GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 1261

TO BE ANSWERED ON THE 18TH DECEMBER, 2018/AGRAHAYANA 27, 1940 (SAKA)

VIOLENCE AT PLACE OF WORSHIP

1261. SHRI VINCENT H. PALA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government collects any data on violence at places of worship belonging to religious minorities; and

(b) if so, the number of cases of attacks on places of worship belonging to religious minorities during the last three years, State-wise?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) & (b) Government does not centrally maintain data regarding violence or attacks at places of worship. "Public Order" and "Police" are State subjects as per the provisions of the Constitution; as such the responsibility of maintaining law and order, including dealing with attacks on places of worship, rests with the respective State Governments.
